

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.204
IB-436(ND)/2021

IN THE MATTER OF:

M/s. Viterra India Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Buddha Global Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aastha Trivedi.

For the Respondent : Adv. Chirag Verma.

ORDER

On the request made by the Learned Counsel appearing for the Applicant, the matter is adjourned to **30.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)